

Name of drug	No. of persons arrested	Quantity seized
1. Chararas/ Hashish	4	3,448.400 Kgs.
2. Opium	5	155.600 Kgs.
3. Ganja	—	4.900 Kgs.
4. Heroin	5	357,452 Kgs.

(Note : Figures Provisional)

No precise value of the drugs seized can be furnished as the illicit market price varies widely depending upon the time and place of seizure, purity of the drug, local demand and supply position, etc.

(c) The field formations remain vigilant to check the smuggling of narcotics. Appropriate anti-smuggling measures are taken in consultation with the State Government authorities.

The matter regarding checking of smuggling of narcotics across the Indo-Pak border was also discussed at the second meeting of India-Pakistan Joint Commission held from the 2nd to 5th July, 1985 at New Delhi.

Close co-operation with the international agencies concerned is also maintained to curb smuggling of drugs.

A new Act, namely, "The Narcotic Drugs and Psychotropic Substances Act, 1985" has been brought into force with effect from 14th November, 1985 which *in'er alta*, provides for stringent penalties for drug trafficking offences.

Earning of Foreign Exchange from Tourists

968. SHRIMATI N.P. JHANSI LAKSHMI : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state the foreign exchange earned from tourists during the first six month of 1985 ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) The latest available estimate of foreign exchange

earnings from tourism as released by the Reserve Bank of India relates to the first six months of 1983-84 and is Rs. 733.4 crores.

Apprehension of Heroin Peddlers in Delhi and other Parts of the Country

969. SHRI BALASAHEB VIKHE PATIL :

SHRI RAJKUMAR RAI :

SHRI SOMNATH RATH :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that during the last six months many heroin peddlers have been apprehended in Delhi and other parts of the country;

(b) whether consumption of heroin in our country has increased or our country is being used only as a transit point;

(c) the steps being taken to step up searches and seizures to end this evil; and

(d) whether the officers who has successfully made the seizures have been rewarded suitably ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) and (c). Reports received and seizures made indicate that India, in recent years, has become a transit point for the smuggling of heroin mainly destined for the Western countries. There are also reports of increased consumption of heroin in the major cities like Bombay and Delhi.

The Government have been taking various measures to further tighten the controls and to intensify preventive and intelligence activities to meet the situation. The field formations remain vigilant in the matter. In addition to appropriate anti-smuggling measures taken in co-ordination with the concerned Central and State Government authorities, close co-operation with the concerned international agencies